

Name of the Corporate Debtor:- Meeti Developers Private Limited

Date of commencement of CIRP :05.04.2024

List of creditors as on : 30.09.2024

List of Other creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim received						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amountt of claim under verification	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of Voting share					
2	Om Satlaj Co-Operative Housing Society Limited, Vile Parle		75,745,945.00										75,745,945.00	IA under Regulation 13 to be filed
3	New Kamal Kunj Co-Operative Housing Society Limited, Bandra		224,323,846.00										224,323,846.00	IA under Regulation 13 to be filed
	TOTAL		300,069,791.00	-		-	-					-		